

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).5255/2007

BHUVANESHWAR YADAV

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

Date: 15/01/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Sudhanshu Saran, Adv.  
for Mr. Akhilesh Kumar Pandey, Adv.

For Respondent(s) Mr. Kumud Shekhar, Adv.  
for Mr. Gopal Singh, Adv.

UPON hearing counsel the Court made the following  
ORDER

Spare copies be filed within a week.

Issue notice immediately thereafter.

List the matter on 7th March, 2008.

Served respondents may file Counter Affidavit till then.

(S.G.SHAH)  
Registrar